

(d) Purchases made during the year 1983 are 15 0 MT approximately and upliftment of imported crude oil till October 1983 is approximately 13 million tonnes.

Wind Turbines

3391. SHRI K. PRADHANI : Will the Minister of ENERGY be pleased to state :

(a) whether some Dutch Wind Turbines manufactures have formed a syndicate to introduce wind turbines in the Indian market ;

(b) if so, whether any Indian firms have come to his Ministry seeking approval to enter into partnership with this Syndicate ; if so, the details thereof ; and

(c) whether any trials about the use of wind turbines, has been made in India ; if so its utility ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) No information about such a syndicate has reached the Government so far.

(b) and (c) Does not arise.

Translation of Regional Films into Hindi

3392. SHRI G.Y. KRISHNAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal under consideration of Government to present the translation of regional films into Hindi on the screen so that people of the Capital and other areas might also be in a position to understand the culture and gain knowledge of other States through the media of Doordarshan while there is a film shown to the viewers in Delhi ; and

(b) if so, the steps Government propose to take to improve the quality of television programmes with a view to educating, informing and entertaining the viewers ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) Doordarshan's programmes aim to inform, educate and provide healthy entertainment. Audience Research Units attached to various Doordarshan Kendras conduct, from time to time, surveys to assess the reaction of audience to various programmes. The findings of these surveys as well as suggestions received otherwise are kept in view while introducing suitable changes in the programme fare. Improvement of programmes is, however, a continuous process. Government has, also, appointed a Working Group of distinguished persons/communicators to make suitable recommendations on software planning of Doordarshan. On receipt, the report of the Working Group will be considered for further necessary action.

Security Guards for Big Executives of Big Industrial Houses

3393. SHRI DIGAMBAR SINGH : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred question No. 3509 on 16th August, 1983 and state :

(a) whether he will update the information set forth in the Annexure there to and lay it on the Table of the House ;

(b) in the absence of any provisions for providing security guards and servants at the houses of Companies' Directors/Executives under what section of the law this expenditure incurred under 'Establishment' is not debited to the perks of the respective Executives and what is the justification for providing them such privileges at the taxpayers' expense ; and

(c) whether he will look into this matter and take necessary action to stop such misuse of the shareholders' money by these persons ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI GHULAM NABI ANAD) : (a) A statement giving information as per latest Balance Sheets is laid on the Table of the House [Placed in Library. See No. LT-7265/83]

(b) and (c) Any provision for providing security guards and servants at the houses